Regarding compensation to family members of deceased migrant worker

**SHRIMATI PRATIMA MONDAL (JAYNAGAR):** Thank you, Chairman, Sir, for giving me an opportunity to speak in the ?Zero Hour?.

Shri Sabir Mallik, a young boy from Basanti in my Parliamentary Constituency of Jaynagar, went to Charkhi Dadri district of Haryana in search of a job as a migrant labour. He was brutally killed by some local *Hindutvadi* activists, who falsely blamed him for having consumed beef.

सर, हरियाणा गवर्नमेंट से न दोषी को कोई सजा मिली और न ही उनसे कोई मदद मिली । न ही ठेकेदार को उनका कुछ पैसा दिया ।

सर, श्री साबिर मलिक की बॉडी पश्चिम बंगाल ले जाने के लिए उसके परिवार को एंबुलेस पर 70,000 रुपए खर्च करने पड़े । Are the Muslims not the citizens of our country? Is this ?Ek Bharat Shreshtha Bharat? or amritmaya Bharat?

मैं Ministry of Social Justice and Empowerment से दरख्वास्त करना चाहती हूं कि उसके परिवार को मुआवजा दिया जाए । ? (व्यवधान)

माननीय सभापति : श्री प्रवीण पटेल जी ? आप बोलिए ।

? (व्यवधान)